


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION :
PETITION NUMBER : TCP/126/2016
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---|-------------------------|---|
| ① | For T.K. Bhaskar Keerthi Krishna Gowder | Counsel for Petitioners |  |

ORDER

Counsel for petitioner present and submitted that an appeal has been preferred before the NCLAT against the order passed on 6 July 2017 which is pending and prayed for time to submit the status of the appeal. Time is extended at request. Put up on 08.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)